

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 69/MP/2019

Subject : Petition seeking an appropriate mechanism for grant of compensation to offset financial/commercial impact of 'Change in Law' event on account of imposition of safeguard duty.

Petitioner : Phelan Energy Corporation of India Limited

Respondents : Solar Energy Corporation of India Limited and others

Date of hearing : 16.4.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Sujit Ghosh, Advocate, Phelan Energy
Shri Rishabh Prasad, Advocate, Phelan Energy
Shri Shubham Arya, Advocate, SECI
Ms. Tanya Sareen, Advocate, SECI

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed for seeking compensation due to imposition of Safeguard Duty on the import of solar cells whether or not assembled in modules or panels. Learned counsel further submitted that the Petitioner entered into PPA dated 26.9.2017 with Solar Energy Corporation of India Limited (SECI) for setting up of solar power project of 50 MW power for the consequent sale of solar power to SECI. Learned counsel requested to issue notice to the Respondents.

2. Learned counsel for SECI accepted the notice and requested for four weeks time to file reply to the Petition.

3. After hearing the learned counsels for the Petitioner and SECI, the Commission admitted the Petition and directed to issue notice to the Respondents.

4. The Commission directed the Petitioner to serve copy of the Petition on the Respondents immediately, if not served already. The Respondents were directed to file their replies by 30.4.2019 with an advance copy to the Petitioner who may file its rejoinder, if any, by 14.5.2019. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

5. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**